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O.A. 292/2009

23-10-2013  
No sitting of D.B.  
Listed 10-12-13.

D Bae

10.12.2013

O.A. No.292/2009

Hon'ble Sri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the applicant Sri Narendra Nath for respondents is present and submits that he has already filed reply in the month of Feb., 2010 and till date no R.A. is filed by the applicant, as such list this case tomorrow.

J.Ch

M(A)

W

M(J)

HLS/-

O.A.No.292/2009

11.12.2013.

List revised. No one is present on behalf of the applicant. Sri Narendra Nath, learned counsel for the respondents is present.

It is also seen from the record that no one was present on behalf of the applicant on 10.12.2013. Today neither any request for pass-over nor there is any request for an adjournment is being made. It appears that applicant is not interested in pursuing the case. Accordingly, O.A. is dismissed in default and for non-prosecution.

O.R.  
Ms. Jayati Chandra  
Decced 11-12-13  
Member (A)  
17-12-13

Amit/-

U.R. Agarwal  
(Navneet Kumar)  
Member (J)